

**R.O.C.NO.23991-C/2020/C3**



**NOTIFICATION**

On the directions of Hon'ble the Chief Justice, it is notified that if the condition in general does not deteriorate, a limited number of matters to be heard physically may be fixed by the Hon'ble Benches for hearing in the afternoons, beginning Thursday, the 11<sup>th</sup> March, 2021.

Lawyers' Chambers will be opened between 1.00 p.m. and 6.00 p.m. on Friday (12<sup>th</sup> March, 2021) and upto 12.00 noon on Saturday (13<sup>th</sup> March, 2021), whereupon all Chambers will be sanitized by the Greater Chennai Corporation.

Subject to the situation not deteriorating, from 20<sup>th</sup> March, 2021 odd number chambers will be opened on Mondays, Wednesdays and Fridays, and even number chambers will be opened on Tuesdays, Thursdays and Saturdays.

It is hoped that from 22<sup>nd</sup> March, 2021 (Monday), all Chambers may be opened once again and physical hearing along with virtual and hybrid hearings may be commenced as was done from 8<sup>th</sup> February, 2021.

HIGH COURT, MADRAS  
DATED: 09.03.2021.

Sd/- C.KUMARAPPAN  
REGISTRAR GENERAL